

**THE GAUHATI HIGH COURT**  
(HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR,  
TRIPURA, MIZORAM AND ARUNACHAL PRADESH)

**ORDER No.35**

Dated Guwahati, the 3<sup>rd</sup> April, 2012

In continuation to this Registry's Order No.108 dated 12<sup>th</sup> December, 2011, Hon'ble the Chief Justice has been pleased to direct that the efforts put in by the Judicial Officers in disposing of old cases as per Action Plan will be reflected in the ACRs and a special column is being introduced in the ACR format for this purpose.

By Order,

Sd/- R.K. Phukan  
**REGISTRAR GENERAL**

Memo No. HC. III-39/2010/ 1489-95 /G, Dated: 3<sup>rd</sup> April, 2012

Copy to:

1. The Registrar (Vigilance), Gauhati High Court, Guwahati. He is requested to take necessary steps for introducing a Special Column in the ACR format at the earliest.
2. The Registrar (Admn./ Judl.), Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Shillong Bench, Shillong/ Imphal Bench, Imphal/ Agartala Bench, Agartala/ Aizawl Bench, Aizawl. He is requested to circulate the aforesaid order amongst the Sub-ordinate Courts under the jurisdiction of their concerned Permanent Bench.
4. The Joint Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
6. The Dist. & Sessions Judge, \_\_\_\_\_ District, Assam.
7. The Special Judge, Assam, Guwahati.
8. The Special Judge, CBI, Assam, Guwahati.
9. The Judge, Designated Court, Guwahati.
10. The Chief Judicial Magistrate, \_\_\_\_\_ District, Assam.
11. The Deputy Registrar, ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
12. The Deputy Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
13. The Asstt. Registrar, ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- ✓ 14. The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is directed to upload the above order in High Court Website.
15. The P.S. to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
16. The Superintendent ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
17. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

**REGISTRAR GENERAL**

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31/4/12